

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/118(CHE)2021

NAME OF THE PETITIONER : Mangalam Ravishankar Nair & 3 Ors

**NAME OF THE RESPONDENT(S) : P J Rajoo Business Associates Pvt Ltd &
6 Ors**

UNDER SECTION : Sec 59, 241,242 of CA, 2013

ORDER

Representing Counsel Ms.Dharanya Dheekshitha appears on behalf of the Counsel on record Mr.Ramasamy Meyyappan for the Petitioner. Representing Counsel Ms..M.Dixshitha appears for Respondents No.1 to 3 and 5. Other Respondents are already set exparte.

Pleadings are complete.

List the Petition on **11.12.2023** for hearing.

— sd —

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

ss

— sd —

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**